Annexure – 7
Name of the corporate debtor: J R Agrotech Pvt. Ltd.; Date of commencement of CIRP: 27.07.2018 List of creditors as on: 30.11.2021

List of operational creditors (Government dues)

(Amount in₹)

	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	Remarks,if any
	Departme nt	Govern ment		Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	•
	Department of Sales Tax		STATE OF THE PROPERTY OF THE PARTY OF THE PA	135624432	0	Unsecured	No		0	0	0	1356244322	Claim from sales tax was received on 07.05.2021 and application for Resolution Plan has been filed with Hon'ble NCLT. Hence the claim cannot be accepted.
									3327339				Amount of Rs. 33,27,339 statutory dues appearing in the balance sheet of the corporate debtor as or 02.08.2018. The same is shown under contingent claims as there may be possibility in the future that claim may arise

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